

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 13-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	MACT	82/20	AKHILESH PAL	Vs.	VEER SINGH
2	MACT	150/20	SUSHILA	Vs.	MANZOORA
3	M. Ex.		VARSHA	Vs	AKANSHA BHATIA
<u>Plaintiff/Petitioner Evidence</u>					
4	MACT	385/19	ASHISH PANDAY	Vs.	SATYA VIR
5	MACT	841/19	RAJENDER KUMAR	Vs.	VIPIN MALIK
<u>Misc. Arguments</u>					
6	MACT	791/17	RAJNI	Vs.	SATISH CHAND SHARMA .
7	MACT	1/20	ZAHIRA @ JAHIRA	Vs.	NARAYAN SINGH & ORS.
8	MACT	304/20	PAUL MCCANN AND ORS.	Vs.	DALBIR SINGH AND ORS.
<u>Final Arguments</u>					
9	MACT	565/19	ASHOK KUMAR	Vs.	MAHENDRA KUMAR

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District and Sessions Judge, Central, THC
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CRIMINAL CAUSE LIST DATED 13-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI	85/2020	VALI KAISER(DECEASED)	Vs.	UNKNOWN 83 /2019 (I.P. Estate)
2	M CrI	86/2020	ATUL	Vs.	HITESH GERA 373 /2019
3	M CrI	87/2020	PRAHLAD AND ORS	Vs.	SUDHANSHU SOOD 348 /2018
4	M CrI	130/2020	MADHVI CHHINA	Vs.	UNKNOWN 195 /2020 (Prashad Nagar)
5	M CrI	131/2020	UPENDER KUMAR	Vs.	JYOTI MANN 172 /2020 (Darya Ganj)
6	M CrI	98/2020	MUKUL	Vs.	VIRENDER PRATAP SINGH 176 /2020 (I.P. Estate)
7	M CrI	99/2020	DIVESH KUMAR RAJPUT	Vs.	UNKNOWN 44 /2020 (I.P. Estate)